## F. No. J-110172/22/2018-Judicial (Part-1) **Government of India** Minstry of Law & Justice **Department of Legal Affairs** (Judicial Section)

Shastri Bhawan, New Delhi, Dated 28<sup>th</sup> September, 2020

## **ORDER**

With reference to this Department's earlier Order with even number dated 24.09.2020, the President is pleased to change the panel of Shri Anil Kaushik, Advocate whose name is occurring at serial number 2 in the table in above referred order, from Senior Panel Counsel to Central Government Standing Counsel for the High Court of Delhi, for a period of three years with effect from the date of this order or until further orders, whichever is earlier; consequently his name occurring in above referred order dated 24.09.2020, stands deleted.

- The engagement and professional fee of the aforesaid advocate will be governed by the 2. terms and conditions contained in this Department's O.M. No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

## Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main
- PS to Ld. Solicitor General of India.
- PS to Ld. Addl. Solicitor General of India for High Court of Delhi.
- Incharge, Litigation (High Court), New Delhi.
- Shri Anil Kaushik, CGSC as above.
- Cash (LA) Section for payment of monthly retainership fee to above CGSC with effect from the date of this order.
- Pay and Accounts office, Department of Legal Affairs, New Delhi.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- One Copy of this order is uploaded on official website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled counsel".
- 10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

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